Annexure-4

Name of Corporate Debtor: Date of commencement of CIRP: List of creditors as on:

OJAS TRADELEASE AND MALL MANAGEMENT PRIVATE LIMITED September 24, 2024 May 06, 2025

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

| | List of uniscented infancial retentions (other than infancial retentions between ging to any class of retentions) (In INR) | | | | | | | | | | | | | | |
|---------|---|---------------------------|----------------|---------------------------|--------------------|---|--------------------------------|------------------------|----------------------------|--------------------|--|-----------------------------|------------------------------|-----|--|
| Sr. no. | Name | Details of claim received | | Details of Claim Admiteed | | | | | | Amount of | Amount of | | | | |
| | | Date of Receipt of | Amount claimed | Amount Admitted | Nature of Claim | Amount covered by security interest | Amount covered by Guarantee | Whether related party? | Voting Share (%) in CoC | Contigent Claim | Mutual Claim that may be set off | Amount of claim not admited | Amount under verification | Any | |
| | | Claim | | | | | | | | | | | | | |
| 1 | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | |
| TOTAL | | | | | - | NIL | - | - | NIL | NIL | NIL | - | NIL | NIL | |